

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/156(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF RISHIKA DREAM HOMES PRIVATE LIMITED)
UNDER SECTION	SEC 252 (3) - BY GOVERNMENT BODY

Appearance (via video conferencing/physically)

Mr. Sailendra Kumar Tiwari, Adv.] For the Income Tax Officer
Mr. Jayesh Choradia, Adv.]
Ms. Shivani Indoria, Adv.]

ORDER

1. Learned Counsel for the Income Tax Office present.
2. Registry is directed to issue notice to the Registrar of Companies, West Bengal by way of speed post and by e-mail and place the tracking information on record.
3. Upon receipt of the notice, Registrar of Companies, West Bengal is directed to file report.
4. Learned Counsel appearing on behalf of the Income Tax Officer states that hard copy of this petition has not been filed. Let the same be filed.
5. List this matter on **2nd September, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**